

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 5383/2015

RAJENDRA PRASAD MISHRA & ORS.

Petitioner(s)

VERSUS

BRIJENDRA . & ORS.

Respondent(s)

IA No. 249503/2023 - APPLICATION FOR SUBSTITUTION

IA No. 249504/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.

IA No. 249505/2023 - SETTING ASIDE AN ABATEMENT

Date : 04-01-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
[IN CHAMBERS]

For Petitioner(s) Mr. Aditya Joshi, Adv.
Ms. Megha Gaur, Adv.
Mr. Parmanand Gaur, AOR

For Respondent(s) Mr. Pawanshree Agrawal, AOR
Ms. Shubhangi Negi, Adv.

Mr. Jinendra Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA Nos. 249503/2023,249504/2023,249505/2023

Issue notice on the application for substitution of legal heirs of deceased Respondent No. 10, application for condonation of delay as well as on the application for setting aside abatement, returnable in six weeks.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER